

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 418
CP(CAA)/23/ND/2021

IN THE MATTER OF:

Festivity Realtors Pvt Ltd

...

Applicant

And

Nucleus Conbuild Pvt Ltd

Order under Section 230-232.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rajeev Goyal, Adv.

For the RD : Ms. Shankari Mishra, Ms. Swechcha Mishra, Adv.

ORDER

Heard the submissions made by the Learned Counsel for the petitioner. Learned Counsel for the petitioner has prayed for grant of time to file an affidavit in compliance of observations made by the Regulatory Authorities. Therefore, two weeks. time is granted.
Let this matter be posted on 23.02.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)